

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1912/2001

New Delhi this the 30th day of January, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

Ganga Singh Yadav,
S/o Shri Dwarka Prasad
R/o: G-399, Nauraji Nagar
New Delhi-29.

-Applicant

(By Advocate: Shri U. Srivastava)

Versus

Union of India, through

1. The Secretary
Ministry of Social Justice & Empowerment
"A" Wing, Shastri Bhawan
New Delhi.
2. The Joint Secretary (Admn)
Ministry of Social Justice & Empowerment
"A" Wing, Shastri Bhawan
New Delhi.
3. The Under Secretary (Admn)
Ministry of Social Justice & Empowerment
"A" Wing, Shastri Bhawan,
New Delhi.
4. The Secretary
D.O.P&T (Esttd)
North Block, New Delhi.

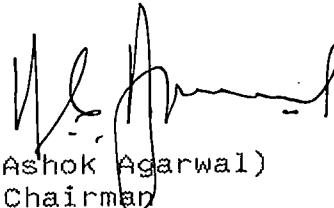
-Respondents

ORDER (Oral)

Hon'ble Shri Justice Ashok Agarwal, Chairman

Prayer made by Shri U. Srivastava to withdraw the
OA granted. OA, in the circumstances, is dismissed as
withdrawn.


(V.K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

cc.